IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT– I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No	:	-
Petition No	:	Comp. Appeal/29/2024
Name of Petitioner & Name of Respondent	:	Income Tax Officer Vs Aagna Global Solutions Pvt Ltd & 4 Others
Section	:	Sec 252(1) of CA, 2013

ORDER

Present: Mr. Rajkumar Jhabakh, Ld. Counsel for Appellant.

This application has been filed by the Income Tax Department for revival of company, which has been struck off by the RoC on 14.02.2022. It is stated that the Income Tax Department has initiated action against the company.

Let notice be served on all the Respondents including RoC.

List the application for hearing on **12.06.2024**.

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

-sd-
[JYOTI KUMAR TRIPATHI]
MEMBER (JUDICIAL)

MS